

consumers in a State/UT, preparing blue-print to meet the demand of electricity in a State/UT are within the purview of the respective State Government/State Power Utility. The Central Government, however, supplements the efforts of the State Governments by establishing power plants and transmission and distribution systems in the Central Sector through Central Power Sector Undertakings (CPSUs)/ State implementing agencies.

(c) and (d) At present, Bihar has been allocated 2603 MW power from Central Generating stations. Bihar has the firm share of 523 MW from Barh Super Thermal Power Station (BSTPS) Stage-I and 660MW from (BSTPS) Stage-II. In addition to this, on the request of Government of Bihar, 502 MW from BSTPS Stage-I and 199 MW from (BSTPS) Stage-II has been allocated to Bihar from the surrendered share of West Bengal.

Electricity supply to all households

†2334. SHRI RAM NATH THAKUR: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that Government is committed to provide electricity to each and every household;

(b) if so, the details thereof; and

(c) the district-wise details of number of villages in Bihar which are still deprived of electricity and by when electricity is likely to be provided to such villages?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) Electricity is a concurrent subject. Supply and distribution of electricity to various consumers in a State/Union Territory (UT) is within the purview of the respective State Government/State Power Utility. The Central Government supplements the efforts of the State Governments in providing 24X7 electricity supply to all consumers by establishing power plants and transmission systems in Central Sector through Central Power Sector Undertakings (CPSUs) and through other schemes of Government of India like Deendayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and Integrated Power Development Scheme (IPDS).

Government of India has also taken joint initiative with States/UTs to prepare Action Plans for all the States/UTs for providing 24x7 Power For All (PFA). State specific documents for the State of Andhra Pradesh and Rajasthan have been prepared. The State specific documents in respect of other States/UTs are in various stages of preparation and will be completed by December, 2015.

†Original notice of the question was received in Hindi.

(c) As on date there are 2948 villages unelectrified in Bihar. Of these, the Detailed Project Reports (DPRs) of 2457 villages (2409 villages—grid connected, 48 villages — off grid) have been sanctioned under DDUGJY and work is in various stages of implementation. The district-wise/project-wise details of the villages to be electrified through grid connection is given in the Statement (*See below*). For remaining 491 unelectrified villages, Bihar has not submitted DPRs and the same is planned to be covered under off grid by the State.

Statement

District-wise/project-wise details of the villages to be electrified through grid connection

Sl.No.	District/Project Name	Unelectrified villages (Nos.)
1.	Aurangabad	68
2.	Banka (S)	11
3.	Bhagalpur	105
4.	Bhojpur (S)	5
5.	Buxar	67
6.	Darbhanga	24
7.	Gaya (S)	22
8.	Gopalganj	277
9.	Jehanabad	8
10.	Jamui	5
11.	Kaimur	20
12.	Katihar	921
13.	Khagaria	21
14.	Kishanganj	10
15.	Lekhisarai	24
16.	Munger	2
17.	Nawada	1
18.	Paschim Champaran	191

Sl.No.	District/Project Name	Unelectrified villages (Nos.)
19.	Purba Champaran	25
20.	Purnia	9
21.	Rohtas	4
22.	Samastipur	42
23.	Saran	502
24.	Sheikhpura	4
25.	Sheohar	4
26.	Sitamarhi	17
27.	Supaul	13
28.	Vaishali	7
TOTAL		2409

Thermal power plants operating below installed capacity

†2335. SHRI P.L. PUNIA: Will the Minister of POWER be pleased to state:

(a) whether it is a fact that due to lack of demand of electricity, several thermal power plants are operating below their installed capacity;

(b) if so, the details of total capacity of various plants at which they have generated electricity during the last year;

(c) whether it is also a fact that the input cost of power plants is increasing due to generating electricity below demand; and

(d) if so, the details of losses incurred by power plants during the last one year?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) The details of the total electricity generation of various thermal plants and their Plant Load Factor (PLF) during 2014-15 is given in the Statement (*See below*).

(c) and (d) Yes, Sir. During 2014-15, the total loss of generation due to low system demand (less schedule given by beneficiaries) is about 37 Billion Units as reported by various power stations.

†Original notice of the question was received in Hindi.